

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. RKI BUILDERS PRIVATE LIMITED
ENGAGED IN EXECUTION OF GOVERNMENT CIVIL CONTRACTS

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S. RKI BUILDERS PRIVATE LIMITED Cin No. U45200TG2003PTC040886 PAN NO.AACCR4323C
2. Address of the registered office	PLOT NO.3/A/1&3/A/2 – IDA, PHASE I TSIIC IALA CHERLAPALLY, RANGAREDDY DISTRICT, HYDERABAD -51 TELANGANA
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Hyderabad
5. Installed capacity of main products/ services	Special Class contractor (CIVIL) contracts, registered with Telangana & AP Governments (eligible to bid for contracts up to Rs.500 Crores in a year.
6. Quantity and value of main products/ services sold in last financial year	FY: 20-21 – Rs.75.66 Crores FY:21-22 - Rs.27.79 Crores
7. Number of employees/ workmen	4
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained through mail from cirp.rkibuilders@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As above.
10. Last date for receipt of expression of interest	07-07-2023
11. Date of issue of provisional list of prospective resolution applicants	17-07-2023
12. Last date for submission of objections to	22-07-2023
13. Process email id to submit EOI	cirp.rkibuilders@gmail.com

Sd/-

(KALVAKOLANU MURALI KRISHNA PRASAD)
RESOLUTION PROFESSIONAL
IBBI/IPA-001/IP-P00967/2017-2018/11588
Plot No.106 , H. No. 8-27, Mythripuram Colony,
Vyshalinagar Post, HYDERABAD
For RKI BUILDERS PRIVATE LIMITED.

Date : 22-06-2023
HYDERABAD

